78

†Damage of imported paper

1635. SHRI BAPURAOJI MAR-OTRAOJI DESHMUKH: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:

(a) whether it is a fact that due to negligence of the Bombay Port Trust costlier imported paper got damaged in the Indira Docks; and

(b) if so, what is the extent of loss Government had to suffer on this account and whether any officer was found to be responsible for this lapse?]

नोवहन स्रोर परिवहन मंत्रालय में प्रभारी राज्य मंत्री (श्री चांद राप) :(क) जी, नहीं ।

(ख) प्रश्न नहीं होता ।

†[THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir.

(b) Does not arise.

1636. [Transferred i to the 22nd March, 1979].

Major changes in Pakistan's foreign policy

1637. SHRI BIPINPAL DAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news item which appeared in the "Times of India' of 5th February, 1979 under the caption "Major changes in Pindi's foreign policy likely"; and

(b) if so, what is the reaction of the Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir.

(b) The Government do not consider it appropriate to comment on such speculations in the Press. As for our policy towards Pakistan is concerned, it remains to strive for improvement of relations between the two countries.

'Calendar Day Rest' scheme of the Railways

1638. SHRI MOTIRAM UDAY-BHANJI LAHANE: SHRI HAREKRUSHNA MA-LLICK:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the 'Calendar Day Rest' scheme for Railway staff was to have operated since 1st April, 1974 but it became actually effective in January, 1978;

(b) if so, what are the reasons therefor;

(c) whether it is also a fact that overtime payments in this regard and of this period have not yet been made to the Assistant Yard masters and Junior A.Y. Ms. in the Kanpur and Mogul Sarai yards; and

(d) if so what are arrears to be paid in each case and the reasons for such inordinate delay in payment?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (d) Information is being collected and will br laid on the Table of the Sabha.

Non-wearing of uniforms durin working hours by some A.S.Ms i the Southern Railway

1639. SHRI U. R. KRISHNAN: Wil the Minister of RAILWAYS be pleas. ed to state:

(a) whether it is a fact that some **Assistant Station Masters in the So**uthern Railway do not wear uniforms during the working hours; and

(b) if so, what action Government have taken or propose to take against them?